

(e) whether any cash reward has been given to the person who helped this detection;

(f) if so, details thereof and if not, the reasons therefor;

(g) whether Government propose to take some measures to ensure constant vigil on railway tracks before departure of twenty passenger train; and

(h) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) Yes, Sir.

(b) On 27-6-93 at about 22.00 hours *Me* Patrolmen under PWI/Sambha detailed for track patrolling duty in between Ghagwal and Hira Nagar Railway Station had noticed that 10 bombs were lying under the railway track at Km. No. 50/6-7.

(c) and (d) Yes, Sir. On seeing the approaching Pune bound 4678 Dn. Jhelum Express, the patrolling party immediately waved red signal in order to draw attention of the driver of incoming train. As a result the train stopped just before the site and thus an accident was averted.

(e) and (f) Divisional Railway Manager/Firozpur and General Manager/North Western Railway have awarded cash reward of Rs. 500 and Rs. 1000 respectively to both the patrolmen.

(g) and (h) The following security measures have been taken for the safety of track and safe running of the trains:—

1. 24 hour track patrolling is being done by gangmen of Engineering branch over J & K area.
2. Night track patrolling is also being organised in vulnerable areas to the extent possible.
3. GRP/Jammu Tawi has also introduced patrolling in this section with effect from 30-6-93.
4. Intelligence machinery has been geared up and vulnerable sections/Stations were given attention in providing security.

5. Close liaison is being maintained with State Police authorities.

6. All important trains are, being escorted.

7. A special watch is being kept on empty racks at platforms and washing lines.

Introducing the policy of privatisation in

416. SHRI BRAHAMDEO ANAND PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Administration has introduced the policy of privatisation in catering services;

(b) if so, the criteria for allotment of the Pentry Cars on the Railways; and

(c) the names of the trains in which Dining Cars are allotted to private contractors at present?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) Yes, Sir.

(b) Catering licences are awarded to the reputed and professional caterers after following the prescribed procedure. The basic criteria is capability, reputation and experience to supply requisite standard of food and service to the travelling passengers.

(c) Information is being collected and will be laid on the Table of the Sabha,

Cat Scan in Railway Hospitals

417. SHRI BRAHAMDEO ANAND PASWAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway Hospitals at zonal level have been provided with cat scan machine;

(b) if not, what arrangements proposed to procure such machines; and

(c) by when there is likelihood of getting these machines?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LANKA): (a) No, Sir.

(b) There is no such proposal at present.

(c) Does not arise.

गुजरात में सड़कों का विकास

418. श्री गोपाल सिंह जी० सोलंकी : क्या जल भूतल परिवहन मंत्री यह धताने की कृपा करेंगे कि :

(क) क्या गुजरात सरकार ने केन्द्रीय सरकार को अपनी कुछ सड़कों को राष्ट्रीय राजमार्गों तथा अन्य सड़कों में जोड़ने के लिए अपेक्षित धनराशि के आवंटन के लिए कोई प्रस्ताव भेजा है।

(ख) यदि हां, तो राज्य में जिन सड़कों के लिए धनराशि मांगी गई है उनकी संख्या कितनी है ;

(ग) क्या गांवों के उचित विकास के लिए विभिन्न सड़कों को परस्पर जोड़ने के लिए कोई योजना तैयार की गई है ;

(घ) यदि हां, तो उसका व्यौरा क्या है; और

(ङ) इस प्रयोजनार्थ कितनी धनराशि आवंटित की गई है ?

जल भूतल परिवहन मंत्रालय के राज्य मंत्री (श्री जगदीश टाइटलर) : (क) से (ङ) संभवतः माननीय सदस्य का आशय राष्ट्रीय राजमार्गों सहित राज्याध्य सड़कों/अन्य सड़कों/ग्रामीण सड़कों तथा राष्ट्रीय राजमार्गों को जोड़ने संबंधी कुछ परियोजनाओं के वित्त पोषण के लिए

गुजरात सरकार द्वारा पेश किए गए प्रस्तावों से है। गुजरात सरकार ने आठवीं पंचवर्षीय योजना में, अंतर्राज्यीय अथवा आर्थिक महत्व की राज्य सड़कों के केन्द्र द्वारा सहायता प्राप्त कार्यक्रम के तहत लगभग 56.57 करोड़ रुपये की लागत की 76 सड़क/पुल संबंधी स्कीमों भेजी हैं। तथापि, केन्द्रीय क्षेत्र के सड़क कार्यक्रम के अंतर्गत निर्धारित सीमित आवंटनों के कारण, कुछ प्राथमिकताओं के अध्येक्षित कुछ राज्यों की चुनिंदा परियोजनाओं को अनुमोदित करना ही संभव होगा। इसलिए, इस समय व्यौरे दर्शाता संभव नहीं है।

Maintenance of, National Highway in Maharashtra

419. SHRI MURLIDHAR CHANDRAKANT BHANDARE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the amount sought for by the State Government of Maharashtra and sanctioned by the Central Government for the maintenance of National Highways in Maharashtra during the last three years:

(b) whether it is a fact that in view of the density of traffic on certain National Highways the Government of Maharashtra has sought for increased grants for maintenance of National Highways; and

(c) if so, action taken by Government so far?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a)

The amounts demanded by the Government of Maharashtra and allotted are as under:—

Year	Demand	Amount-released
3		(Rs. in lakhs)
1990-91	1747.28	1489.15
1991-92	2056.67	1620.90
1992-93	2514.24	1506.677